ELECTION MATTER
TIME BOUND

F.No. C.50/61(2)/2015-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board Excise & Customs

North Block, New Delhi.
Dated the 11th September, 2015.

CORRIGENDUM

To,
All Chief Commissioners/Directors General of CBEC

Subject: General Election to the Legislative Assembly of Bihar – reg.

Sir,

Please refer to this Department’s letter of even number dated 10th September, 2015 on the subject cited above.

2. The Briefing Meeting on 16th September, 2015 (Wednesday) will be held at Plenary Hall, Vigyan Bhawan, New Delhi and not at Nirvachan Sadan as mentioned in the letter. The officers appointed as Expenditure Observer under your charge may be directed to ensure their presence in Briefing Meeting at Plenary Hall, Vigyan Bhawan, New Delhi on 16th September, 2015 (Wednesday) at 11.00 AM for registration.

Yours faithfully,

Encl: As above.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528

Copy to:
1. The website Manager, DG (Systems) with the request to upload this letter alongwith enclosures at the official website of CBEC.
2. The Secretary, (Attn. Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi w.r.t. the Commission’s letter referred to above.

(S.A. Ansari)
Under Secretary to the Government of India